

High Court of Jammu and Kashmir at Jammu.

Order

No: 1350

Dated: 18-1-2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No.	Name of the court	Salary	O.E.	POL	Tele	2071-P&ORB (NPS)	Elect.	R.R.T
1	Pr. D&S Judge, Bhaderwah.	9.00	0.20	---	---	0.35	---	---
2	Pr. D&S Judge, Srinagar.	15.00	---	---	---	0.25	---	---
3	Pr. D&S Judge, Budgam.	20.00	0.20	0.30	---	0.14	---	---
4	Pr. D&S Judge, Ramban.	10.00	0.20	0.20	---	---	---	---
5	Pr. D&S Judge, Udhampur	7.00	---	---	---	---	---	---
6	Pr. D&S Judge, Kathua.	---	---	---	---	0.20	---	---
7	Pr. D&S Judge, Rajouri.	---	0.20	---	---	0.10	---	0.70
8	Pr. D&S Judge, Anantnag.	4.00 (Arrears)	---	---	---	---	---	---
9	Pr. D&S Judge, Kupwara.	---	---	---	---	0.30	---	---
10	Addl. D&S Judge, Jammu.	2.00	---	0.06	0.02	---	---	---
11	Addl. Distt. Judge (Matrimonial Cases) Jammu	---	---	---	---	0.15	---	---
12	Ist. Addl. D&S Judge, Sgr.	---	0.15	---	---	---	---	---
13	2 nd . Addl. D&S Judge, Sgr.	---	0.15	---	---	0.13	---	---
14	C.J.M. Anantnag.	---	0.10	---	---	---	---	---
15	Sub Judge, Bijbehara.	---	0.10	---	---	---	---	---
16	Sub Judge, Jammu.	16.00	0.20	0.17	---	0.05	---	---
17	Sub Judge, Bhaderwah.	---	0.15	---	---	---	---	---
18	Juge, Small Causes Court Srinagar.	---	0.15	---	---	0.10	---	---
19	Spl. Mob. Mag. Pulwama.	---	0.30	0.30	0.05	0.15	---	---
20	Spl. Mob. Mag. Srinagar.	---	0.10	---	---	---	---	---
21	Spl. Mob. Mag. Rajouri.	---	0.15	0.10	---	---	---	---
22	Munsiff, Kathua.	---	---	0.10	---	---	---	---
23	Munsiff, Katra.	4.00	---	0.20	0.06	---	---	---
24	Munsiff, Udhampur.	---	---	---	---	0.20	---	---
25	Munsiff, Aishmuqam.	---	---	---	---	---	0.30	---
26	Munsiff, Shangus.	---	---	0.10	---	---	---	---
27	Munsiff, Nobra.	---	---	---	---	0.40	---	---
28	Munsiff, Kulgam.	---	---	---	---	0.20	---	---
29	Munsiff, Tral.	---	---	---	---	0.06	---	---
30	Munsiff, Anantnag.	---	0.10	---	---	---	---	---
31	Munsiff, Thathri.	7.00	0.15 0.18(DW)	---	---	---	0.07	---
32	Munsiff, Ganderbal.	---	---	0.15	---	---	---	---
33	3 rd . Addl. Munsiff, Srinagar	---	0.15	0.10	---	0.20	---	---
34	Distt. Mob. Mag. (Tr) Anantnag	---	0.10	0.20	---	0.20	---	---
35	Distt. Mob. Mag. (Tr) Poonch	---	0.15	0.20	---	0.20	---	---
36	Distt. Mob. Mag. (Tr) Doda.	---	0.10	---	---	0.60	---	---
37	Addl. Mob. Mag. Udhampur.	---	---	0.15	---	---	---	---

By Order.

M. Saundral
Deputy Registrar (Accts) 18/1/18

No: 55050-102/AC Dated: 18-1-2018

Copy to the:-

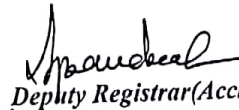
- 1-8 Pr. D&S Judge, Bhaderwah/Srinagar/Budgam/Ramban/Udhampur/Kathua/Rajouri/ Kupwara.
9. Pr. D&S Judge, Anantnag with the remarks to draw the arrears out of the funds already allotted under head "Salary" in addition to the above.
10. Addl. D&S Judge, Jammu.
- 11 Addl. Distt. Judge (Matrimonial Cases) Jammu
12. Ist. Addl. D&S Judge, Srinagar.
13. 2nd. Addl. D&S Judge, Srinagar.

Contd...2/-

Contd...2/-

14. C.J.M. Anantnag.
15-17 Sub Judge, Bijbehara/Jammu/Bhaderwah.
18. Judge, Small Causes Court, Srinagar.
19-20 Spl.Mob. Mag. Pulwama/Srinagar/Rajouri..
21-31 Munsiff, Kathua/Katra/Udhampur/Aishmuqam/Shangus/Nobra/Kulgam/Tral/
Anantnag/Thathri/Ganderbal.
32. 3^d. Addl. Munsiff, Srinagar.
33-35 Dist. Mob. Mag. (Tr) Anantnag/Poonch/Doda.
36. Addl. Mob. Mag. Udhampur.
37 Treasury Officer, Sub Treasury, Distt. Court complex, Janipur, Jammu
38. Treasury Officer, Saddar Treasury Srinagar
39-53 Treasury Officer, Bhaderwah/Ramban/Udhampur/Budgam/Kathua/Rajouri/Anantnag/
Kupwara/Bijbehara/Pulwama/Aishmuqam/Nobra/Kulgam/Tral/Thathri.
..... for information and necessary action.
54. Order Book.

He is for up-loading
An


Deputy Registrar (Accts) 18/11/18
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